

Name of collaborator	M/s Phillips of Holland
Terms of Collaboration :	
(a) Lumpsum know-how fee	Hfl. 19.50 million net of taxes to be paid in 3 standard instalments.
(b) Royalty	5% subject to taxes for a period of 7 years.
(c) Foreign Equity participation, if any.	60%
(d) Duration of agreement.	10 years
Remarks.	The party have submitted application for enhancement of capacity upto 10.00 lakh nos. per annum.

Telugu Ganga Project

3180. SHRI M. SUBBA REDDY : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Andhra Pradesh Government furnished the requisite information on clearance of forest land for the excavation of Telugu Ganga Canala; and

(b) the time by which the scheme will be cleared ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) and (b). The State Government of Andhra Pradesh have still not submitted essential information related to the Telugu Ganga Project. The decision will be taken on receipt of the requisite information.

Opening of branches of Himachal Gramin Bank, Mandi

3181. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state :

(a) whether the Himachal Gramin Bank, Mandi has applied for the sanction of licences for setting up new branches in any of the civil Sub-Divisions in Kangra district, namely Dehra, Kangra, Palampur and Nurpur during the past three years including the current financial year and the names of the centres applied for in each Sub-Division;

(b) the names of the places where the licences have since been given alongwith the names of such places where the branches have actually been opened;

(c) the names of such among them for which the licences have been issued but which are still to be opened; and

(d) the likely dates by which the remaining branches are likely to be opened-along with the date by which the licences are likely to be issued in case of places for which the licences are under consideration ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Reserve Bank of India have reported that the Himachal Gramin Bank had applied for licences at 14 centres during the period 1.4.1982 to 31.3.1985 and for 6 centres during the period after 31.3.1985. These are indicated in the statement-I given below.

(b) to (d). Reserve Bank of India have further reported that they have issued 7 licences during the period 1.4.1982 to 31.3.1985 to Himachal Gramin Bank. The details of the licences issued and the date of their opening are indicated in statement-II given below. The remaining centres were not considered for allotment as they did not conform to the norms prescribed under the Branch Licensing Policy for the policy period 1982 to 1985 and 1985 to 1990.

In addition, on receipt of list of identified centres from the State Government of Himachal Pradesh, Reserve Bank of India have allotted 4 more centres to the Himachal Gramin Bank at Sansarpur Terrace, Majhin, Srinlog and Bharoli. All these branches are yet to be opened by the Himachal Gramin Bank.

Statement-I

Names of centres in Kangra District for which Himachal Gramin Bank applied for licences during the period from 1.4.1982 to 31.3.1985 and after 31.3.1985

I. Applications received by RBI during 1.4.1982 to 31.3.1985

- 1] Jalag
2. Tewra
3. Sanghole
4. Rey
5. Gupta Ganga
6. Garli
7. Legru
8. Ghuggar
9. Channaur
10. Ganoh
11. Sansarpur Terrace
12. Addha Di Hatti
13. Peer Saluhi
14. Rajiana

II. Applications received by RBI after 31.3.1985

15. Jaghat Khanna
16. Jamni
17. Jarol
18. Rajiana
19. Sansarpur Terrace
20. Joginder Nagar

Statement-II

Names of centres for which licences issued by RBI and date of opening of branches

Name of Centre	Date of opening of branch
1. Jalag	28.4.1983
2. Teara	3.10.1982
3. Sanghole	2.4.1983
4. Rey	12.1.1983
5. Gupta Granga	23.4.1985
6. Legru	29.9.1985
7. Peer Saluhi	14.2.1986

Opening of branches of Punjab National Bank in Himachal Pradesh

3182. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state :

(a) the places in Himachal Pradesh for which the Punjab National Bank applied for opening of its new branches during the past three years;

(b) whether the licences for the sanction of these branches have been issued by the Reserve Bank of India;

(c) if so, the dates on which they have been issued and the likely dates by which the branches are likely to be opened; and

(d) if not, the reasons for this delay and the likely dates by which the licences are likely to be issued and the branches opened ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). Reserve Bank of India (RBI) has reported that during the last three years from 1.4.1984 to 28.2.1987 Punjab National Bank (PNB) had submitted applications for opening its branches at 40 centres in Himachal Pradesh as per details given in the statement below, *Annexe*. RBI has allowed PNB to open branches at 11 centres out of these 40